

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF IMMACULATE AGRO SPICES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Immaculate Agro Spices Private Limited
2.	Date of incorporation of corporate debtor	23/01/2017
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01110KL2017PTC047863
5.	Address of the registered office and principal office (if any) of corporate debtor	Kanjiravelil House, Pazhamthottam (P O), Ernakulam, Kerala, India, 683 565
6.	Insolvency commencement date in respect of corporate debtor	2 nd December 2025
7.	Estimated date of closure of insolvency resolution process	31 st May 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Celine P Thomas Reg. No. IBBI/IPA-001/IP-P02358/2021-2022/13612
9.	Address and e-mail of the interim resolution professional, as registered with the Board	4B, TULIP, Skyline Riverdale Apartments, Tripunithura P O, Ernakulam Dist., Kerala, India – 682 301 Email: celinerejy@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Agasti & Associates, 1st Floor, CNRWA – 6, Cherupushpam Lane, Kadavanthra, Kochi – 682 020 Email: celinerejy@gmail.com
11.	Last date for submission of claims	18 th December 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Immaculate Agro Spices Private Limited on 2nd December 2025

The creditors of Immaculate Agro Spices Private Limited, are hereby called upon to submit their claims with proof on or before 18th December 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Celine P Thomas Sd/-
Interim Resolution Professional
Reg. No. IBBI/IPA-001/IP-P02358/2021-2022/13612

Date: 05/12/2025

Place : Kochi